

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item No. 30**

**MA 328/2019 MA 2556/2019 MA 2557/2019 MA 2988/2019 MA 3845/2019**  
**CA 3009/2019 CA 511/2020 CA 93/2021 CA 233/2021 CA 362/2021 IA**  
**1739/2021 Intervention Petition 2/2022 CA 136/2022 CA 632/2022 CA**  
**/8/2023 CA 223/2023 in CP/3638(MB)2018**

CORAM:

**MS. ANU JAGMOHAN SINGH**

**SH. H. V. SUBBA RAO**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 07.08.2023**

**NAME OF THE PARTIES:     UNION OF INDIA V/S INFRASTRUCTURE**  
**LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 18.09.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

**ANU JAGMOHAN SINGH**  
**MEMBER (TECHNICAL)**

**H. V. SUBBA RAO**  
**MEMBER (JUDICIAL)**

Vedant Kedare